

Rates for procedures covered under Ayushman Bharat Scheme

2472. DR. ABHISHEK MANU SINGHVI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of rates that insurance companies would pay to hospitals for the 1,350 procedures covered under the Ayushman Bharat Scheme;
- (b) whether there is a clash between Government and hospitals over the rate that insurance companies would pay to hospitals under the scheme; and
- (c) if so, the steps Government has taken in order to overcome the issue?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) 1392 health benefit packages and their rates have been defined for providing secondary and tertiary healthcare to the beneficiaries at the empanelled hospitals. In addition, there is one unspecified surgical package as well.

Further, additional compounded incentives over and above the base procedure rates are provided to hospitals based on the following criteria:

Sl. No.	Criteria	Incentive
1.	Entry level NABH / NQAS certification	10%
2.	Full NABH accreditation	15%
3.	Situated in Delhi or some other Metro	10%
4.	Aspirational districts	10%
5.	Running PG /DNB course in the empanelled specialty	10%

Details of packages and their rates are available on the website www.pmjay.gov.in.

(b) and (c) No. As on 05.12.2019, treatment amounting to ₹ 9,549 crore for 65,45,733 hospitalizations has been provided under AB-PMJAY. Out of this, treatment

amounting to ₹ 6,133 crore for 35,34,695 hospitalizations has been provided through private hospitals.

However, feedback on various aspects of scheme including the package rates was received from various stakeholders including hospitals and an exercise for rationalization of health benefit packages has been completed to remove anomalies.

Procurement scams in Government hospitals

2473. SHRI RANJIB BISWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the cases of procurement scams in All India Institute of Medical Sciences and other Central Government Hospitals have come to the notice of Government during each of the last three years and the current year, if so, the details thereof, State/UT-wise, hospital-wise;

(b) whether Government has conducted any enquiry in the said scams;

(c) if so, the details and outcome thereof along with the number of officials found involved in such scams and the punishment awarded to them, so far; and

(d) the other corrective steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) No case of procurement scam in all AIIMS and Central Government hospitals at Delhi have come to the notice of the Government during each of the last three years and the current year.

Menstrual Hygiene Scheme for adolescent girls

2474. SHRIMATI VANDANA CHAVAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the funds allocated and released for the Menstrual Hygiene Scheme, a component of Rashtriya Kishor Swasthya Karyakram, in the last three years and current year, State/UT-wise;

(b) whether training on the usage of sanitary napkins is imparted under the Scheme to adolescent girls;